

Besides, the IDBI sanctioned refinance assistance to over 100 technician entrepreneur projects during 1974-75 (July-June).

2. Financial assistance in the case of IFC includes loans and underwriting and direct subscriptions.
3. Financial assistance in the case of UTI includes underwriting/sub-underwriting and direct subscription to new issues.

Loans to Educated Unemployed by Nationalised Banks

58. SHRI KHURSHED ALAM KHAN:
SHRI GUNANAND THAKUR :
SHRI IBRAHIM KALANIYA :

Will the Minister of REVENUE AND BANKING be pleased to state :

(a) the number of educated unemployed who were advanced loans by the nationalised banks for starting business during the years 1974 and 1975, Statewise; and

(b) the number of such applications under consideration from Gujarat and by when these are likely to be finalised?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE) : (a) Banks do not maintain statistics in respect of advances to a specific category known as 'educated unemployed'. However, statistics regarding 'professional and self-employed persons' as well as 'Half-a-Million Jobs Programme' are being maintained by the public sector banks. The bulk of loanees under these two categories are the educated unemployed. State-wise break-up in respect of these categories for the years 1974 and 1975 is indicated in the Schedule I to III. [See Appendix XCVI, Annexure No. 8, 9 and 10],

(b) Since separate statistics are not maintained for educated unemployed exclusively, it is not possible to indicate the number of such applications which might

be under consideration in the State of Gujarat.

Take-over of closed textile mills

59. SHRIMATI SAVITA BEHEN : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that a number of textile mills are lying closed in the country at present ;

(b) if so, what are the details in this regard, including the period for which they have been lying closed; and

(c) whether Government propose to take over these sick mills; if so, what is the employment potential likely to be created with the reopening of these mills?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) : (a) to (c) At the end of March, 1976, there were 15 mills, lying closed, on account of financial difficulties, damage due to natural calamities, and labour trouble. The break-up of details of the period of closures is as follows :—

- | | |
|---|---|
| 1. Closed for less than three months | 3 |
| mills | |
| 2. Closed for more than three months but less than six months | 1 |
| mill. | |
| 3. Closed for more than six months but less than one year | 9 |
| mills | |
| 4. Closed for more than a year | 2 |
| mills | |

The number of workers thus affected due to the above closures is 13,198. Government's decision on the question of taking over of the management of these mills would depend on various relevant facts and correlated factors. The Central Government and the concerned State Governments are in consultation with each other on this matter.